

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

CUSTOMS Appeal No. 10379 of 2020-DB

(Arising out of AHD-CUSTOM-000-APP-618-19-20 Dated-06.02.2020 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax - Ahmedabad)

GARSIM INDUSTRIES LTD

80, Grasim Cellulosic, Plot No. 1,
Gidc Vilayat, Argama Vilayat, Vagra, Vilayat
Bharuch - Gujarat

.....Appellant

VERSUS

C.C., AHMEDABAD

Custom House, Near All India Radio,
Navarangpura, Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri Manish Jain, Advocate appeared for the Appellant

Shri Sanjay Kumar, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING: 02.09.2024
DATE OF DECISION: 02.09.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10338 of 2022.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha